

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

**FAO NO. 2410 of 2021 (O&M)
FAO NO. 793 of 2021 (O&M)
FAO NO. 86 of 2022 (O&M)**

Date of Hearing: 24.05.2023(A)

ANU BANSAL & ANR
NEW INDIA ASSURANCE CO. LTD.
USHA RANI THROUGH HER LR

..... Appellants

V/s

JISHAN AND ORS.
ANU BANSAL AND ORS.
JISHAN AND ORS.

..... Respondents

**RESPONDENT NO. 4/7/4 CHARANJIT S/O NOT KNOWN C/O
BHAGAT SINGH S/O RAMESH KUMAR RESIDENT OF #67, VILLAGE
KANHAL, GURGAON (DRIVER OF CAR BEARING REGISTRATION NO.
HR-26CC-6362)**

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **24.05.2023 (A)** personally or through someone authorized by law to act for them /him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on 01.03.2023.

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Superintendent (Judl.),
For Registrar (Judicial)

S. Khatri
1/3/23